

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.202
IB-65(ND)/2021

IN THE MATTER OF:

BASF India Ltd.

... APPLICANT/PETITIONER

Vs.

Meghaarika International Pvt Ltd.

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 26.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : P Nagesh, Sr. Advocate, Ankit Banati Adv., Prabhav Bahuguna Adv.

For the Respondent : Sr. Adv. Sohail Dutt, Adv. Mohit Chaudhary and Adv. Prakhar Mithal

ORDER

Heard Mr. P Nagesh, Ld. Sr. Counsel appearing for the Applicant and Mr. Sohail Dutt, Ld. Sr. Counsel appearing for the Respondent. The Applicant is directed to file rejoinder in the matter.

Matter heard in part.

List the matter on **27.09.2022**.

— sd —

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

— sd —

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)